

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 16-03-20 TO 10-07-2020

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
1	<u>C/52445/2018</u>	50571/2020	13/3/2020	18/3/2020
2	<u>C52446/2018</u>	50572/2020	13/3/2020	18/3/2020
3	<u>C/53272/2018</u>	50573/2020	13/3/2020	18/3/2020
4	<u>C/53447/2018</u>	50574/2020	13/3/2020	18/3/2020
5	<u>C/53448/2018</u>	50575/2020	13/3/2020	18/3/2020
6	<u>C/53482/2018</u>	50576/2020	13/3/2020	18/3/2020
7	<u>C/53491/2018</u>	50577/2020	13/3/2020	18/3/2020
8	<u>C/53492/2018</u>	50578/2020	13/3/2020	18/3/2020
9	<u>C/53493/2018</u>	50579/2020	13/3/2020	18/3/2020
10	<u>C/53494/2018</u>	50580/2020	13/3/2020	18/3/2020
11	<u>C/53495/2018</u>	50581/2020	13/3/2020	18/3/2020
12	<u>C/53688/2018</u>	50582/2020	13/3/2020	18/3/2020
13	<u>C/53689/2018</u>	50583/2020	13/3/2020	18/3/2020
14	<u>C/54011/2018</u>	50584/2020	13/3/2020	18/3/2020
15	<u>C/54040/2018</u>	50585/2020	13/3/2020	18/3/2020
16	<u>C/54041/2018</u>	50586/2020	13/3/2020	18/3/2020
17	<u>C/50548/2019</u>	50587/2020	13/3/2020	18/3/2020
18	<u>C/50563/2019</u>	50588/2020	13/3/2020	18/3/2020
19	<u>ST/52970/2015</u>	50589/2020	13/3/2020	20/3/2020
20	<u>ST/53052/2016</u>	50593/2020	16/3/2020	20/3/2020
21	<u>ST/56870/2013</u>	50606/2020	16/3/2020	20/3/2020
22	<u>ST/50489/2015</u>	50607/2020	16/3/2020	20/3/2020
23	<u>ST/52995/2015</u>	50608/2020	16/3/2020	20/3/2020
24	<u>ST/51891/2017</u>	50609/2020	16/3/2020	20/3/2020
25	<u>ST/50730/2018</u>	50610/2020	16/3/2020	20/3/2020
26	<u>ST/52153/2018</u>	50611/2020	16/3/2020	20/3/2020
27	<u>ST/52685/2018</u>	50612/2020	16/3/2020	20/3/2020
28	<u>ST/54171/2018</u>	50613/2020	16/3/2020	20/3/2020
29	<u>ST/51321/2019</u>	50614/2020	16/3/2020	20/3/2020
30	<u>ST/52242/2016</u>	50616/2020	16/3/2020	20/3/2020
31	<u>ST/52243/2016</u>	50617/2020	16/3/2020	20/3/2020
32	<u>ST/52244/2016</u>	50618/2020	16/3/2020	20/3/2020
33	<u>C/52145/2019</u>	50626/2020	17/3/2020	20/3/2020
34	<u>ST/51017/2018</u>	50627/2020	18/3/2020	20/3/2020
35	<u>ST/53250/2015</u>	50629/2020	18/3/2020	26/5/2020
36	<u>ST/53251/2015</u>	50630/2020	18/3/2020	26/5/2020
37	<u>ST/53307/2015</u>	50631/2020	18/3/2020	26/5/2020
38	<u>ST/53522/2015</u>	50632/2020	18/3/2020	26/5/2020
39	<u>ST/53524/2015</u>	50633/2020	18/3/2020	26/5/2020
40	<u>ST/53538/2015</u>	50634/2020	18/3/2020	26/5/2020
41	<u>ST/53225/2015</u>	50636/2020	18/3/2020	26/5/2020
42	<u>ST/52993/2016</u>	50638/2020	18/3/2020	26/5/2020
43	<u>ST/50923/2014</u>	50640/2020	18/3/2020	26/5/2020

44	C/51940/2019	50635/2020	18/3/2020	26/5/2020
45	C/492,499-500/2006	50652-52654/2020	20/03/2020	1/6/2020
46	ST/52747/2016	50649/2020	26/5/2020	1/6/2020
47	C/51629/2019	50678/2020	28/5/2020	1/6/2020
48	ST/52843/2016	50679/2020	1/6/2020	3/6/2020
49	ST/52452/2015	51834/2019	3/6/2020	5/6/2020
50	ST/52715/2016	51835/2019	5/6/2020	9/6/2020
51	ST/54167/2014	50655/2020	8/6/2020	17/6/2020
52	ST/51691/2015	50656/2020	8/6/2020	17/6/2020
53	ST/51694/2015	50658/2020	8/6/2020	17/6/2020
54	C/51543/2018	50682/2020	8/6/2020	17/6/2020
55	ST/50482/2017	50683/2020	9/6/2020	17/6/2020
56	C/51663/2019	50680/2020	11/6/2020	17/6/2020
57	C/51664/2019	50681/2020	11/6/2020	17/6/2020
58	C/52178/2018	51837/2019	11/6/2020	17/6/2020
59	C/54220,54226/2014	50696-50697/2020	17/06/2020	17/6/2020
60	AD/52333/2018	50689/2020	18/6/2020	23/6/2020
61	AD/52239/2018	50690/2020	18/6/2020	23/6/2020
62	C/51314/2019	50700/2020	18/6/2020	25/6/2020
63	C/51617/2019	50701/2020	18/6/2020	25/6/2020
64	C/50423/2018	50702/2020	18/6/2020	25/6/2020
65	ST/55308/2014	50699/2020	18/6/2020	25/6/2020
66	C/53090/2018	51840/2019	22/6/2020	25/6/2020
67	C/53262/2018	51841/2019	22/6/2020	25/6/2020
68	C/53282/2018	51842/2019	22/6/2020	25/6/2020
69	C/53292/2018	51843/2019	22/6/2020	25/6/2020
70	C/51072/2019	50705/2020	1/7/2020	8/7/2020
		MISC.ORDERS		
1	ST/679/2012	50124/2020	16/3/2020	20/3/2020
2	ST/50532/2017	50133/2020	16/3/2020	20/3/2020
3	C/50194/2020	50134/2020	18/3/2020	20/3/2020
4	ST/52895-52905/2019	50138-50148/2020	18/3/2020	26/5/2020
5	ST/50171/2014	50135/2020	18/3/2020	26/5/2020
6	ST/52530/2019	50136/2020	18/2/2020	26/5/2020
7	ST/52549/2019	50137/2020	18/2/2020	26/5/2020
8	ST/50218/2014	50150/2020	19/3/2020	26/5/2020
9	C/51487/2019	50151-50152/2020	19/3/2020	26/5/2020
10	C/52158-52165/2016	50154-50161/2020	8/6/2020	17/6/2020
11	C/52166,52758-52764/2016	50163-50170/2020	8/6/2020	17/6/2020
12	C/51605/2018	50171/2020	8/6/2020	17/6/2020
13	C/52388-52389/2019	50178-50179/2020	9/6/2020	17/6/2020
14	ST/55230/2013	50153/2020	9/6/2020	17/6/2020

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

ASSTT. REGISTRAR